GOVERNMENT OF INDIA MINISTRY OF HEALTH AND FAMILY WELFARE DEPARTMENT OF HEALTH AND FAMILY WELFARE

LOK SABHA UNSTARRED QUESTION NO. 3046 TO BE ANSWERED ON 6TH DECEMBER, 2019

SUB-STANDARD MEDICINES

3046. SHRI RAHUL KASWAN:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

(a) whether the Government has conducted any investigation in regard to the complaints of substandard medicines being provided to patients in Government hospitals in the country;

(b) if so, the details thereof, State/UTwise including Rajasthan;

(c) whether the Government has conducted any survey in regard to quality of medicine being distributed in Government schools; and

(d) if so, the details thereof?

ANSWER THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI ASHWINI KUMAR CHOUBEY)

(a) & (b): Isolated complaints regarding suspected quality of medicines are received. Accordingly, the matter is taken up by Central Drugs Standard Control Organisation (CDSCO) in coordination with State Licensing Authority for action as per the provisions of Drugs & Cosmetics Act, 1940 and Rules, 1945.

As per information received from various State/UT Drugs Controllers, number of drug samples tested from both government and private sources, number of drug samples reported spurious/adulterated and sub-standard and action taken against the offenders during the year 2018-19, State/UT wise, is enclosed as **Annexure**.

(c): No.

(d): Does not arise.

Number of samples tested and enforcement actions taken by State Drugs Controller during 1st April 2018 to 30th April, 2019										
S. No.	States/Ut s	No. of drug s samp les teste d	No. of drugs sampl es decla red not of stand ard qualit y	No. of drugs samples declared spurious / adultera ted	No. of prosecutio n launched for manufact uring, sale and distributio n of spurious/ adulterate d drugs	No. of cases (as mentio ned in the earlier colum n) decide d	No. of perso ns arrest ed	Appro x. value of drug seized (Rs)	No. of Raids Condu cted	Action take w.r.t. no. o raid conducted
1	Andhra Pradesh*	1266	57	3	Nil	Nil	Nil	3,00,80 0	135	630 shops inspected
2	Arunacha 1 Pradesh	98	4	1 (Misbran ded)	Under investigati on	Nil	Nil	Nil	Nil	Nil
3	Assam	451	40	Nil	Nil	Nil	Nil	Nil	Nil	Nil
4	Bihar**	169	14	Nil	2	Nil	9	4,84,04 8/-	35	FIR - 13 Suspension 2
5	Chattisga rh	438	34	Nil	2	2	Nil	1800	2	2
6	Goa	693	16	NIL	NIL	NIL	NIL	NIL	NIL	Not applicable
7	Gujarat	1385 4	491	4	9	NIL	NIL	12.00 lacs	5	Under investigatio
8	Haryana	2904	12	Nil	51	54	Nil	Nil	13836	1081 Cancelled, 190 Suspended
9	Himachal Pradesh*	1228	42	nil	1(case of year 2016)	nil	nil	nil	nil	nil
10	Jharkhan d	109	9	1	In process	Not reporte d	2	30,596/	148	Suspension 59 FIR/Prosecu on-48 Cancellation 4
1	Jammu & Kashmir	2526	80	4	3 (3 prosecutio ns launched, 1 for current year, 1 for previous year, 1 for Stemil0M D under 17 B)	Nil	Nil	Spuriou s Drugs Seizure = 25,527/ = (Total Seizure made under D&C Act 1940 = 17,87,1 13/-)	15887 (Total No. of Inspecti ons conduu cted)	Suspensions 327
12	Karnatak a	5683	341	Nil	1	Nil	Nil	Nil	Nil	Nil
13	Kerala	8827	127	Nil	Nil	Nil	Nil	Nil	Nil	NA

14	Madhya Pradesh	1836	49	6 (1 product permissi on cancelled , 5	Nil	Nil	Nil	Nil	Nil	Nil
				referred to concerne dd state						
15	Maharas htra	2816	194	26	30	Nil	16	110078 09	28	FIR-22
16	Manipur *	53	2	Nil	Nil	Nil	Nil	Nil	Nil	Nil
17	Meghala ya	46	11	Nil	Nil	Nil	Nil	Nil	Nil	Nil
18	Mizoram	440	6	Nil	Nil	Nil	Nil	Nil	Nil	Nil
19	Nagaland	88	4	Nil	Nil	Nil	Nil		Nil	Nil
20	Odisha	2358	71	Nil	Nil	Nil	Nil	Nil	1020	SCN issued
21	Punjab	2956	122	23	14	2	Nil	216917 0	783	1 Court case launched, 2 cases manufacturer challenged the test reports, Rest under process
22	Rajastha n	2671	150	24	9	0	3	846875	9	03 FIR launched
23	Sikkim	68	nil	nil	nil	nil	nil	nil	nil	nil
24	Tamilnad u	1075 0	304	9	6 (no. of cases detected before 01.04.2018)	NIL	NIL	NIL	304 raids have been conduct ed during the said period against the sales premise s.	96 (the number of cases detedcted before 01.04.2018)
25	Telangan a*	2530	39	Nil	Nil	Nil	Nil	Nil	Nil	NA
26	Tripura	2306	48	Nil	Nil	NA	Nil	15000	2	Under process
27	Uttarakh and	203	25	10	3	3	5	Approx . 2.25 Cr	18	15
28	Uttar Pradesh	7404	231	84	341	6	111	346458 46	1085	132 FIR were lodged and 111 perrssons were arrested
29	West Bengal	348	12	1	3	Nil	2	Not Calcula ted	4	Sub-judice
30	Pondiche rry	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL

31	Andaman & Nicobar	73	NIL	NIL	NIL	NIL	NIL	NIL	12	NIL
32	Chandiga rh	117	1	Nil	Nil	Nil	Nil	Nil	39	Under process/inveti gation
33	Delhi	725	13	9	3	7	Total no. of FIR registe red = NIL	60 lacs (Appro x.)	109	330 Firms were found contravention s of variouus provisions of Drugs & Cosmetics Act, 1940 and Rules, 1945. Action against erring firm has been intiated/taken as per Rules.
34	Dadra & Nagar Haveli	19	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL
35	Daman & Diu*	48	nil	nil	nil	nil	nil	nil	nil	nil
36	Lakshad weep**	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
	TOTAL		2,549	205	484	77	153	803890 57 (Appro x.)	33,492	

* Upto 31st March 2018

** Upto 30th Sept 2017